

DIVISION BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/4(KB)2024
IA(I.B.C)/616(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS ARHAM MANAGEMENT SOLUTION PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Ranjabati Ray, Adv.] For the Financial Creditor

Ms. Archana Baghel, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Resolution Professional present.

2. IA(I.B.C)/616(KB)2024:

a. None appears on behalf of the Personal Guarantor. No objection has been taken so far by the Personal Guarantor. Therefore, last chance is given to file an objection to the Report of the Resolution Professional by this week. Failing which right shall stand forfeited.

b. List the matter on **09.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**